New Delhi, dated 07.08.2020

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published vide number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published vide number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

Table

<table>
<thead>
<tr>
<th>S. No.</th>
<th>Name of Noticee(s) and Address (M/s)</th>
<th>Show Cause Notice Number and Date</th>
<th>Name of Adjudicating Authorities</th>
<th>Common Adjudicating Authority</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>M/s Hindustan Aeronautics Ltd., Nasik Division (GSTN 27AAACH3641R1Z7), Ojhar Township (PO), Nashik-422207.</td>
<td>F. No. DRI/MZU/CI/Int-77/2018/ Nasik dated 09.06.2020.</td>
<td>Principal Commissioner of Customs (III) (Import), Air Cargo Complex, Sahar, Andheri (East), Mumbai.</td>
<td>Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.</td>
</tr>
</tbody>
</table>
Apartments, Kanapura Main Road, Jarganahalli, Bangalore-560078.

[F. No. DRI/HQ-CI/50D/CAA-18/2020]

(JASPREET SINGH SUKHIJA)
JOINT DIRECTOR

Copy forwarded for information and updation of record to:

1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.
2. Adjudicating authorities as per column (4) of the table.
3. Principal Additional Director General, DRI-Bangalore and Mumbai with the request to inform all the noticees to the show cause notices, pertaining to his zone, regarding appointment of Common Adjudicating Authority. It is also requested to send the case file alongwith copy of SCN, RUDs and acknowledgement of the Show Cause Notice to the Common Adjudicating Authority appointed.